

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 538 OF 2024**

IN THE MATTER OF:

**Sub: News item titled "Arsenic in Food: Should you wash rice before cooking it" appearing
in Times Now dated: 31.03.2024.**

AMENDED MEMO OF PARTIES (As Per ORDER DATED 16.12.2024)

- 1. Central Pollution Control Board,**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032,
(011-22303655, miscb.cpcb@nic.in)(RESPONDENT NO. 1)
- 2. Ministry of Agriculture and Farmers Welfare,**
Through its Secretary, Krishi Bhawan,
New Delhi-110001,
(011-23382651, secy-agri@gov.in)(RESPONDENT NO. 2)
- 3. Ministry of Forest Environment and Climate Change,**
Through its Secretary,
Indira Paryavaran Bhawan, Jorbagh Road,
New Delhi-110003,
(011-20819308, secy-moef@nic.in)(RESPONDENT NO. 3)
- 4. Indian Council of Agricultural Research (ICAR)**
Through Director-General
Krishi Bhavan, Dr. Rajendra Prasad Road,
New Delhi-110001
Phone: (Off.) 91-11-23388991-9;
Email: dg.icar@nic.in(RESPONDENT NO. 4)